

Reduction of funds under CSS for Bihar

†2472. SHRIMATI KAHKASHAN PERWEEN: Will the Minister of PLANNING be pleased to state:

(a) whether it is a fact that the amount earmarked for Bihar under several Centrally Sponsored Schemes is being reduced constantly; and

(b) if so, the details thereof and the reasons thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING (RAOINDERJIT SINGH): SINGH): (a) and (b) Union Government has accepted the recommendation of 14th Finance Commission to increase the shareable pool of Tax Devolution from 32% to 42% for its award period (2015-20) which gives more resources and greater freedom to use these resources to the States. Total transfers in 2015-16 to Bihar State have increased by almost 16.5% in comparison to 2014-15 (Actual). The details are as follows:

Total Transfer of Funds during 2014-15 and 2015-16:

Items	(₹ crore)	
	2014-15 (Actual)	2015-16 (Recommended/ Estimated)
Share in Central Taxes	36,963	50,748
Grants of 14th FC	3,1920	2,948
Central Assistance to State and UT Plans (CASP)*	16,806	12,672
TOTAL	56,961	66,368

*The total provision of Plan Transfer for all States was ₹ 2.71 lakh crore in 2014-15 RE which has reduced to ₹ 1.96 lakh crore in 2015-16 BE (27.6% reduction). Accordingly, in case of Bihar it is reduced by about 24.6 %.

World bank estimate on poverty line

2473. SHRI D. RAJA: Will the Minister of PLANNING be pleased to state:

(a) whether Government's attention has been drawn towards the latest world bank estimate on poverty line according to which India's poverty ratio is only 12.4 per cent for 2011-12, i.e. population below poverty line in India is 150.4 million;

(b) if so, the details thereof;

† Original notice of the question was received in Hindi.